

, ITEM NO.101  
[JAIL PETITION]

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 831 OF 2007

SK. YUSUF

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report )

Date: 07/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
[VACATION BENCH]

For Appellant(s) Mr. R.K. Gupta, Adv. (A.C.)  
Mr. M.K. Singh, Adv.

For Respondent(s) Mr. Tara Chandra Sharma, Adv.  
Mr. Kishan Datta, Adv.  
Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

( Rajesh Dham )  
Court Master

( Indu Satija )  
Court Master